

Name of the corporate debtor: Buoyant Technology Constellations Private Limited (CIN : U45201KA2007PTC043436)

Date of commencement of CIRP 23-08-2024 (Order received to IRP on 30-08-2024)

List of Financial Creditors as on 10.08.2025

Sl. No.	Name of creditor	Nature of claim	Details of Claim Received					Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount - Rs.
			Date of Receipt	Principal	Interest	Penal Interest	Total Amount claimed	Amount of claim admitted (Provisional)	Nature of claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?				Amount of claim under verification
UNSECURED FINANCIAL CREDITORS																
1	Trigger Supply Private Limited	Financial claim - UnSecured	14-09-2024	15,00,00,000	1,04,87,466	15,46,53,066	31,51,40,532	31,51,40,532	UnSecured Loan	NA	NA	No	0	0	0	0
2	Gaurav Commodale Private Limited	Financial claim - UnSecured	14-09-2024	24,50,00,000	3,93,22,500	11,37,97,641	39,81,20,141	39,81,20,141	UnSecured Loan	NA	NA	No	0	0	0	0
3	Ayaas Trade Service Private Limited	Financial claim - UnSecured	20-09-2024	1,24,49,49,679	10,46,98,227	0	1,34,96,47,906	1,34,96,47,906	UnSecured Loan	NA	NA	No	0	0	0	0
4	Tropicana Habitats Pvt. Ltd.	Financial claim - UnSecured (Related Party)	04-03-2025	25,20,310	1,78,488	0	26,98,798	0	UnSecured Loan	NA	NA	Yes	0	0	0	26,98,798
5	Hamlet Appartment Pvt. Ltd.	Financial claim - UnSecured (Related Party)	04-03-2025	1,50,50,919	13,16,105	0	1,63,67,024	1,50,50,919	UnSecured Loan	NA	NA	Yes	0	0	0	13,16,105
6	PropCare Real Estate Management Pvt. Ltd	Financial claim - UnSecured (Related Party)	04-03-2025	2,15,87,184	43,01,682	0	2,58,88,866	1,99,98,584	UnSecured Loan	NA	NA	Yes	0	0	0	58,90,282
7	Mantri Geo Structure Pvt. Ltd.	Financial claim - UnSecured (Related Party)	04-03-2025	4,21,862	19,609	0	4,41,471	4,21,862	UnSecured Loan	NA	NA	Yes	0	0	0	19,609
Total				1,67,95,29,954	16,03,24,077	26,84,50,707	2,10,83,04,738	2,09,83,79,944							0	99,24,794

Note:

1. IRP/RP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.